

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.328
CP-85/ND/2021

IN THE MATTER OF:

M/s. BWI Automotive Technologies Pvt. Ltd. **APPLICANT/PETITIONER**

Vs.

ROC

.... **RESPONDENT**

U/s 271-272

Order delivered on 08.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Rakesh Kumar, Adv Preeti Kashyap, Adv Ankit Sharma, Adv Neeraj Prakash, Adv Varun Pandit, Adv Rishabh Arora, Adv Yash Dhawan

For the Liquidator :

For the Respondent :

ORDER

Mr. Ankit Sharma, Ld. Counsel appears for the Petitioner seeks one-week time to bring on record the affidavit of service. One weeks time granted.

List for arguments **on 29.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)